## Statement

216

Details of special assistance given for heritage sites in Rajasthan

(Rs. in lakh)

S1. N	o. Name of the project An	nount	Sanctioned
2010	-11		
1.	Infrastructure Development of Eco-tourism destination, Kumbalgarh-Todgarh-Raoli-Rankpur as tourist Destination and Development Circuit		594.55
2.	Construction of Wayside facilities of RTDC situated on National Highways	onal	605.64
3.	CFA for beautification of Jaipur in Rajasthan		275.00
4.	CFA for the project Hathi Gaon, phase-II, Amber (Jaipur) Raj	astha	n 321.69
5.	Development of Dang Tourist Circuit as Tourist Destination		795.31
6.	Conservation and Restoration of Shiv Temple Bandevra, Ram Baran in Rajasthan	ıgarh,	489.73
7.	CFA for celebration of Deepotsav during Commonwealth Games-2010 in Jaipur		50.00
	Total		3131.92
2011	-2012		
1.	Conservation and Restoration of Fresco Paintings and Mura at Nahargarh Fort Jaipur	ls	500,00
	Total		500.00

## Approval of Motels in the country

 $3077.\ DR.\ JANARDHAN$  WAGHMARE: Will the Minister of TOURISM be pleased to state:

- (a) whether the Ministry provides approval of Motels in the country;
- (b) if so, the details of Motels in the capital region of Delhi which have sought classification certificate of Star category from the Hotel and Restaurant Approval and Classification Committee, a body of the Ministry of Tourism; and
- (c) the details of Motels in Delhi which applied for the renewal of Star category and their present status thereof?

THE MINISTER OF TOURISM (SHRI SUBODH KANT SAHAY): (a) to (c) The Ministry of Tourism has guidelines for approval of motel projects at implementation stage. However, the Ministry does not have any guidelines for classification of accommodation units that are approved as Motels. All applications received for star classification of hotels are examined as per prevalent guidelines.

## **Protection of Lakes Tourism**

3078. SHRIMATI NAZNIN FARUQUE: Will the Minister of TOURISM be pleased to state:

- (a) the number of lakes in the country, State-wise especially in North East States;
  - (b) if so, the details thereof;
- (c) whether Government has received any proposal from State Government of Assam to protect or betterment of Chandubi lake in Assam; and
- (d) whether there is any plan/scheme to protect/betterment of lake in the country in view of tourism?

THE MINISTER OF TOURISM (SHRI SUBODH KANT SAHAY): (a) to (d) Ministry of Environment and Forests has identified 115 wetlands including lakes, in the country, covering 24 States and 02 Union Territories, for conservation and management under National Wetland Conservation Programme. Various conservation activities under Management Action Plan of Identified Wetlands include: data collection and survey and demarcation, catchment area treatment, desilting and dredging, bio-fencing, fisheries development, weed control, bio-diversity conservation, pollution abatement, and community participation. Research organizations are also assisted for Research and Development activities in priority areas of research to supplement Management Action Plans.

Chandubi Lake is not identified under National Wetland Conservation Programme. Only three wetlands *viz*, Deepar Beel, Sone Beel and Urpad Beel have been identified from Assam for conservation and management purposes.

Development and promotion of tourism is undertaken primarily by the State Governments/Union Territory Administrations. The Ministry of Tourism, Government of India, extends financial assistance to the State Governments/Union Territory Administrations for tourism related projects including the development of lakes from the tourism point of view which are identified in consultation with the States/Union Territories. Proposals which are complete in all respects as per guidelines are processed on *inter-se* priority basis and funds released subject to availability.